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**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
EXECUTION APPLICATION NO. 06/2025/EZ
IN
ORIGINAL APPLICATION NO.30/2014/EZ**



In The Matter of:-

Joydeep Mukherjee
.. Decree Holder

- Versus-

Government of West Bengal & Ors.

... Judgement Debtors

**AFFIDAVIT OF JUDGEMENT DEBTOR NO. 03, THE CHIEF ENGINEER
PLANNING & W.Q.M. PUBLIC HEALTH ENGINEERING DIRECTORATE
GOVERNMENT OF WEST BENGAL**

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Filed by:

Sibojyoti Chakrabarti
Mr. SIBOJYOTI CHAKRABARTI,

Advocate,

State of West Bengal

(M): 9007035534

Email: subho.advocate@gmail.com



16 DEC 2025

23.
SL No.

X

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
EXECUTION APPLICATION NO. 06/2025/EZ
IN
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In The Matter of:-

Joydeep Mukherjee
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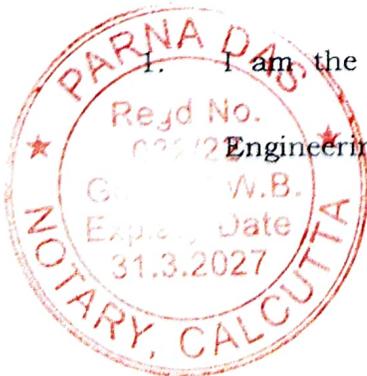
- Versus-

Government of West Bengal & Ors.
... Judgement Debtors

**AFFIDAVIT OF JUDGEMENT DEBTOR NO. 03, THE CHIEF ENGINEER
PLANNING & W.Q.M. PUBLIC HEALTH ENGINEERING DIRECTORATE
GOVERNMENT OF WEST BENGAL**

I, Chaitali Mondal , daughter of Kinkar Pal, aged about 55 years, by faith- Hindu, by occupation- Government Service and presently posted as Chief Engineer, Planning & W.Q.M, in the Public Health Engineering Directorate, Government of West Bengal having office at "NIJALAYA" Janaswasthya Karigari Bhawan, 4th Floor, Sector-V, Kolkata – 700091, do hereby solemnly affirm and declare as under: -

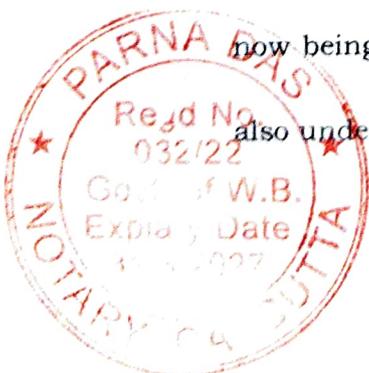
I, I am, the Chief Engineer, Planning & W.Q.M, in the Public Health Engineering Directorate, Government of West Bengal having office at



~~X~~

“NIJALAYA” Janaswasthya Karigari Bhawan, 4th Floor, Sector-V, Kolkata - 700091. I have received copy of the Notice issued by the Registry of the Hon’ble National Green Tribunal, Eastern Zone Bench, Kolkata in connection with the above Execution Application filed by Applicant.

2. That at the outset, the deponent herein seeks an unconditional apology in filing the compliance report which is neither intentional nor deliberate but for the unforeseen circumstances. That this Judgement Debtor has high regards towards complying the Solemn Order/Orders as passed by the Hon’ble Tribunal. It is, however, submitted that a compliance report has duly been affirmed on 13th July, 2020 by the answering respondent, but the same, it appears, has not been taken on record by this Hon’ble Tribunal.
3. That I most humbly submit at the outset that I have been impleaded as Respondent No. 03 in the instant matter by the Applicant in the capacity of my designation as the Chief Engineer, Planning & W.Q.M. though I am not directly involved in the matter now, as the matter is now being looked after and is closely connected to the working of and also under the jurisdiction of the Chief Engineer, Headquarters.



✕

4. That I also state that presently the matter in issue is within the domain of Chief Engineer, Head Quarters PHED, Government of West Bengal and as such he may now be well conversant with the facts and circumstances of the matter in issue in which directions/directions have been passed by the Hon'ble Tribunal.

5. That the Chief Engineer, Head Quarters PHED Government of West Bengal maybe well conversant to appraise and assist the Hon'ble Tribunal with regard to the compliances as are required to be effected in the instant matter.

6. That in this regard I do hereby seek the leave of the Hon'ble Tribunal and do hereby authorize the Chief Engineer, Head Quarters, PHED Government of West Bengal to file Compliance Affidavit as per Solemn Order dated 10.10.2025 passed by the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata. A Copy of such Authorization is annexed herewith and marked with the letter 'A'.



X

7. That it is respectfully prayed that this Hon'ble Tribunal may be pleased to pass such further Order/Orders as is deemed fit for the ends of justice.
8. That the statements made in paragraph 1 is true to my knowledge and paragraphs 2 to 6, are based on information derived from the record and which I believe to be true and rest thereof are my humble submission before this Hon'ble Tribunal.

Identified by me

Srijyoti Chakrabarti
Advocate *16.12.2025*

State of West Bengal

Chaitali Mondal

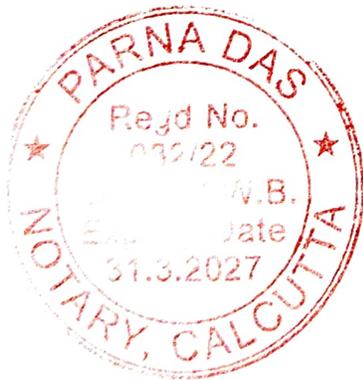
Deponent

Chief Engineer
Planning & WQM
P.H.E. Directorate
Govt. of W.B.

Solemnly affirmed and declared
before me on identification

Parna Das

PARNA DAS
Notary, Calcutta, India
Govt. of W.B. Regn. No. 032/2022
Presidency Small Causes Court
Bar Association at 4th Floor
Kolkata-700001



16 DEC 2025



Verification

I, Chaitali Mondal, daughter of Kinkar Pal, aged about 55 Years, the deponent within named do hereby solemnly affirm and verify that the contents of the statements made in the above paragraphs of the affidavit are true and correct to the best of my knowledge and belief. No part of the same is false and nothing material has been concealed therefrom.

Verified at Kolkata, on this the 16th day of December, 2025.

Identified by me

Sibojyoti Chakrobarti
Advocate 16.12.2025

State of West Bengal

Chaitali Mondal

Deponent

Chief Engineer
Planning & WQM
P.H.E. Directorate
Govt. of W.B.



X

Ann - 'A'

143



Government of West Bengal
PUBLIC HEALTH ENGINEERING DIRECTORATE
Janaswasthya Karigari Bhawan "Nijalaya" Floor-5th & 6th
CN-8, Street No-18, Sector-V, Bidhannagar, Kolkata-700091

No.9796/60/29/2022

Dated: 16th December, 2025

LETTER OF AUTHORIZATION

I, Chaitali Mondal, in my capacity as the Chief Engineer, Planning & W.Q.M. of Public Health Engineering Directorate do hereby authorize Sri Shibu Bhusan Das, Chief Engineer, Headquarters, Public Health Engineering Directorate holding Govt. ID. No.064687 to affirm the Affidavit on my behalf in Execution Application No.06/2025/EZ in O.A. No.30/2014/EZ (Joydeep Mukherjee Vs Government of West Bengal & Ors.) before the Hon'ble NGT, Eastern Zone Bench, Kolkata.

This authorization encompasses to verify the fact at the time of affirmation.

The Specimen signature of Shri Shibu Bhusan Das is duly attested below:

Shibu Bhusan Das
Specimen signature of Sri Shibu Bhusan Das, 16/12/25

Chaitali Mondal
Attested 16.12.25
Chief Engineer
Planning & WQM
P.H.E. Directorate
Govt. of W.B.

8

No. : 064687

GOVERNMENT OF WEST BENGAL
IDENTITY CARD FOR EMPLOYEES

Name : SHIBU BHUSAN DAS
 Designation : Chief Engineer
 Service : Gr. 'A'
 Department : P. H. E. Dte.
 Date of Issue : 12-12-2024



O.S.D. & E.O Deputy Secretary to the
 Government of West Bengal
 Home & Hill Affairs Department

Signature of Holder

Height : 5'7" Blood Group : B+

Date of Birth : 10-01-1966

Residential Address : Flat-802, Tower-III, Rupashree Housing,
 Block-AH, New Town, Kolkata-700156

Phone No. : (M) 94331-41971

This is to certify that the employee whose particulars are given on this card is an employee of the Government of West Bengal and to require all whom it may concern to afford him/her every assistance and protection and every facility necessary for the discharge of his/her official duties.

O.S.D. & E.O Deputy Secretary to the
 Government of West Bengal
 Home & Hill Affairs Department

Shibu Bhusan Das
 16/12/25



Government of West Bengal
Public Health Engineering Department
Janaswasthya Karigari Bhawan (NIJALAYA)
7th Floor, Room No. 709, CN-8, Street Number 18, CN Block
Sector V, Bidhannagar, Pin-700091

Memo No. PHE/Estt/656/2E-111/92 (Pt.-II)

Dated. Kolkata, the 14th March 2023

NOTIFICATION

In supersession of the previous orders, the allocation of duties and responsibilities in respect of the following Districts among the Chief Engineers (Civil) of PHE Dte. is as delineated hereunder.

Sl. No.	Designation	Assigned Districts
1.	Dr. Animesh Bhattacharya Chief Engineer, Head Quarters, PHE Dte.	Nadia, North 24 Parganas, Kalimpong, Darjeeling, Birbhum and Murshidabad
2.	Sri Santanu Chowdhury Chief Engineer (Civil), Western Zone, PHE Dte.	Howrah, South 24 Parganas, Hooghly, Purba Medinipur, Paschim Medinipur, Jhargram, Bankura, Purulia, Purba Bardhaman, Paschim Bardhaman and additional charge of Project Director, PMU, WBPWSP (Purulia), JICA assisted projects.
3.	Sri Subhashis Dutta, Chief Engineer (Civil), PMU, WBDWSIP, PHE Dte.	PMU, WBDWSIP (ADB assisted projects)
4.	Smt. Chaitali Mondal, Chief Engineer (Civil), Planning & WQM, PHE Dte.	Planning wing of PHE Dte.
5.	Sri Sanjoy Kumar, Chief Engineer (Civil), Northern Zone, PHE Dte.	Malda, Dakshin Dinajpur, Uttar Dinajpur, Jalpaiguri, Alipurduar and Coochbehar

This order is issued in Public Interest and takes immediate effect.

This has approval of Principal Secretary of this Department.

By Order of the Governor


Additional Secretary to the Govt. of West Bengal

Dated. Kolkata, the 14th March 2023

Memo No. PHE/Estt/656/1(2)/2E-111/92 (Pt.-II)

Copy forwarded for information to: -

1. The P.S. to the Hon'ble MIC, PHED, Govt. of West Bengal – for kind appraisal of the Hon'ble MIC, PHED.
2. The Sr. P.S. to the Principal Secretary, PHED, Govt. of West Bengal – for kind appraisal of the Principal Secretary, PHED.


Additional Secretary to the Govt. of West Bengal

Dated. Kolkata, the 14th March 2023

Memo No. PHE/Estt/656/2(1)/2E-111/92 (Pt.-II)

Copy forwarded for information to: -

1. The Engineer-in-Chief, PHE Department, Govt. of West Bengal.


Additional Secretary to the Govt. of West Bengal



Government of West Bengal
Public Health Engineering Department
Janaswasthya Karigari Bhawan (NIJALAYA)
7th Floor, Room No. 709, CN-8, Street Number 18, CN Block
Sector V, Bidhannagar, Pin-700091

Memo No. PHE/Estt/610/2E-111/92 (Pt.-II)

Dated. Kolkata, the 4th March 2024**NOTIFICATION**

In partial modification of this Department's memo no. PHE/Estt/656/2E-111/92 (Pt.-II) dated. 14/03/2023, the allocation of duties and responsibilities in respect of the following Districts among the Chief Engineers (Civil) of PHE Dte. is as delineated hereunder.

Sl. No.	Designation	Assigned Districts
1.	Sri Shibu Bhusan Das, Chief Engineer, Head Quarters, PHE Dte.	Nadia, North 24 Parganas, <u>Birbhum</u> and Murshidabad
2.	Sri Sanjoy Kumar, Chief Engineer (Civil), Northern Zone, PHE Dte.	Darjeeling, Kalimpong, Malda, Dakshin Dinajpur, Uttar Dinajpur, Jalpaiguri, Alipurduar and Coochbehar

1. This order is issued in Public Interest and takes immediate effect.
2. This has approval of Principal Secretary of this Department.

By Order of the Governor


OSD & Ex-Officio ~~Special~~ Secretary
to the Govt. of West Bengal

Dated. Kolkata, the 4th March 2024

Memo No. PHE/Estt/610/1(2)/2E-111/92 (Pt.-II)

Copy forwarded for information to: -

1. The P.S. to the Hon'ble MIC, PHED, Govt. of West Bengal – for kind appraisal of the Hon'ble MIC, PHED.
2. The Sr. P.S. to the Principal Secretary, PHED, Govt. of West Bengal – for kind appraisal of the Principal Secretary, PHED.


OSD & Ex-Officio ~~Special~~ Secretary
to the Govt. of West Bengal

Dated. Kolkata, the 4th March 2024

Memo No. PHE/Estt/610/2(1)/2E-111/92 (Pt.-II)

Copy forwarded for information to: -

1. The Engineer-in-Chief, PHE Department, Govt. of West Bengal.


OSD & Ex-Officio ~~Special~~ Secretary
to the Govt. of West Bengal

Dated. Kolkata, the 4th March 2024

Memo No. PHE/Estt/610/3(7)/2E-111/92 (Pt.-II)

Copy forwarded for information to: -

1. The Chief Engineer (All), _____, PHE Dte., Govt. of West Bengal.
2. The Assistant Chief Engineer-I/II/III/ Northern Zone (Civil)/Southern Zone (M/E)/ Northern Zone (M/E), PHE Dte., Govt. of West Bengal.
3. The OSD (Monitoring Cell), PHE Dte., Govt. of West Bengal.
4. The Superintending Engineer (All), _____, PHE Dte., Govt. of West Bengal.
5. The Executive Engineer (All), _____, PHE Dte., Govt. of West Bengal.
6. The Deputy Superintending Engineer-I/ II (Monitoring Cell)/ Deputy Superintending Engineer, Head Quarter, PHE Dte., Govt. of West Bengal.
7. File copy.


OSD & Ex-Officio ~~Special~~ Secretary
to the Govt. of West Bengal



Government of West Bengal
Public Health Engineering Department
Janaswasthya Karigari Bhawan (NIJALAYA)
7th Floor, Room No. 709, CN-8, Street Number 18, CN Block
Sector V, Bidhannagar, Pin-700091

Memo No. PHE/Estt/2017/2E-111/92(Pt.-II)

Dated. Kolkata, the 30th July 2024

NOTIFICATION

In supersession of the previous orders, the allocation of duties and responsibilities in respect of the following districts among the Chief Engineers (Civil & M/E) of PHE Dte. is as delineated hereunder.

Sl. No.	Designation	Assigned Districts
1.	Sri Subhashis Dutta, Chief Engineer (Civil), PMU, WBDWSIP, PHE Dte.	PMU, WBDWSIP (ADB assisted projects), Kalimpong, Darjeeling
2.	Sri Santanu Chowdhury, Chief Engineer (Civil), Western Zone, PHE Dte.	Malda, Dakshin Dinajpur, Uttar Dinajpur, Jalpaiguri, Alipurduar, Coochbehar, Purba Medinipur, Paschim Medinipur, Jhargram, Bankura, Purulia and additional charge of Project Director, PMU, (JICA).
3.	Smt. Chaitali Mondal, Chief Engineer (Civil), Planning & WQM, PHE Dte.	Planning wing of PHE Dte.
4.	Sri Sanjoy Kumar, Chief Engineer (Civil), Northern Zone, PHE Dte.	Howrah, South 24 Parganas, Hooghly, Purba Bardhaman, Paschim Bardhaman
5.	Sri Shibu Bhusan Das, Chief Engineer (Civil), Headquarters, PHE Dte.	Nadia, North 24 Parganas, Birbhum and Murshidabad
6.	Sri Sanjib Roy, Chief Engineer, Southern Zone (M/E)	South 24 Pgs, North 24 Pgs, Nadia, Murshidabad, Howrah, Hooghly, Purba & Paschim Bardhaman, Birbhum, Bankura, Purulia, Jhargram, Paschim & Purba Medinipur, JICA (Purulia) and ADB Projects
7.	Sri Joydeep Ghosh, Chief Engineer, Northern Zone (M/E)	Coochbehar, Uttar & Dakshin Dinajpur, Alipurduar, Jalpaiguri, Darjeeling, Kalimpong, Malda

This order is issued in Public Interest and takes immediate effect.

This has approval of Principal Secretary of this Department.

By Order of the Governor


OSD & Ex-Officio Special Secretary
 to the Govt. of West Bengal

Dated. Kolkata, the 30th July 2024

Memo No. PHE/Estt/2017/1(2)/2E-111/92(Pt.-II)

Copy forwarded for information to :-

1. The P.S. to the Hon'ble MIC, PHED, Govt. of West Bengal – for kind appraisal of the Hon'ble MIC, PHED.
2. The Sr. P.S. to the Principal Secretary, PHED, Govt. of West Bengal – for kind appraisal of the Principal Secretary, PHED.


OSD & Ex-Officio Special Secretary
 to the Govt. of West Bengal



Government of West Bengal
Public Health Engineering Department
Janaswasthya Karigari Bhawan (NIJALAYA)
7th Floor, CN-8, Street Number 18, CN Block
Sector V, Bidhannagar, Pin-700091

Dated. Kolkata, the 10th March 2025

No. PHE/Estt/550/2E-111/92(Pt.-II)

NOTIFICATION

In partial modification of this Department's Notification vide no. PHE/Estt/2017/2E-111/92 (Pt.-II) dated. 30/07/2024, the allocation of duties and responsibilities in respect of the following works/ districts among the Chief Engineers (Civil) of PHE Dte. is as delineated hereunder.

Sl. No.	Designation	Works	Assigned Districts
1.	Sri Subhashis Dutta, Chief Engineer (Civil), PMU, WBDWSIP, PHE Dte.	<ul style="list-style-type: none"> • Budget, Annual Plan, Fund Release, AAFS and all related works. • All activities under Jal Jeevan Mission and Co-ordination with Ministry of Jal Shakti and other related matters • Disaster Management • Audit Paras: Preparation of Replies of different IR • Assembly, Parliamentary questions & other matters, • Standing Committee. • General administrative and Establishment of Group-A officers and all officers employees of HQs. Office along with matters related to P.F., medical reimbursement under WBHS, LTC, HTC etc. • All Court / Tribunal & Legal Matters • Vigilance, ACB and related matters. • Any other duties that may be allotted from time to time 	PMU, WBDWSIP (ADB assisted projects), Kalimpong, Darjeeling
2.	Sri Sanjoy Kumar, Chief Engineer (Civil), Northern Zone, PHE Dte.	-	Howrah, South 24 Parganas, Hooghly, and Purba Bardhaman
3.	Sri Shibu Bhusan Das, Chief Engineer (Civil), Headquarters, PHE Dte.	-	Nadia, North 24 Parganas, Birbhum, Murshidabad and Paschim Burdwan

This order is issued in Public Interest and takes immediate effect.

By Order of the Governor

Sd/-

Principal Secretary
to the Govt. of West Bengal

No. PHE/Estt/550/1(4)/2E-111/92(Pt.-II)

Dated. Kolkata, the 10th March 2025

Copy forwarded for information to: -

1. The P.S. to the Hon'ble MIC, PHED, Govt. of West Bengal – for kind appraisal of the Hon'ble MIC, PHED.
2. The Principal Personal Secretary (PPS) to Principal Secretary, PHED, Govt. of West Bengal – for kind appraisal of the Principal Secretary, PHED.
3. P.A. to the Special Secretary -I
4. P.A. to the Special Secretary-II



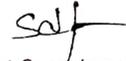
Joint Secretary
to the Govt. of West Bengal

No. PHE/Estt/550/2(1)/2E-111/92(Pt.-II)

Dated. Kolkata, the 10th March 2025

Copy forwarded for information to: -

1. The Engineer-in-Chief, PHE Department, Govt. of West Bengal.



Joint Secretary
to the Govt. of West Bengal

No. PHE/Estt/550/3(8)/2E-111/92(Pt.-II)

Dated. Kolkata, the 10th March 2025

Copy forwarded for information to: -

1. The Chief Engineer (All), _____, PHE Dte., Govt. of West Bengal.
2. The Assistant Chief Engineer-I/II/III/ Northern Zone (Civil)/(Mech/Elec)/ Northern Zone (M/E), PHE Dte., Govt. of West Bengal.
3. The OSD (Monitoring Cell), PHE Dte., Govt. of West Bengal.
4. The Sr. Superintending Engineer (All), _____, PHE Dte., Govt. of West Bengal.
5. The Superintending Engineer (All), _____, PHE Dte., Govt. of West Bengal.
6. The Executive Engineer (All), _____, PHE Dte., Govt. of West Bengal.
7. The Deputy Superintending Engineer-I/ II (Monitoring Cell)/ Deputy Superintending Engineer, Head Quarter, PHE Dte., Govt. of West Bengal.
8. File copy.



Joint Secretary
to the Govt. of West Bengal



Memo No. PHE/Estt/2017/2(1)/2E-111/92(Pt.-II)

Dated. Kolkata, the 30th July 2024

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OSD & Ex-Officio Special Secretary
to the Govt. of West Bengal

Memo No. PHE/Estt/2017/3(7)/2E-111/92(Pt.-II)

Dated. Kolkata, the 30th July 2024

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3. The OSD (Monitoring Cell), PHE Dte., Govt. of West Bengal.
4. The Superintending Engineer (All), _____, PHE Dte., Govt. of West Bengal.
5. The Executive Engineer (All), _____, PHE Dte., Govt. of West Bengal.
6. The Deputy Superintending Engineer-I/ II (Monitoring Cell)/ Deputy Superintending Engineer, Head Quarter, PHE Dte., Govt. of West Bengal.
7. File copy.


OSD & Ex-Officio Special Secretary
to the Govt. of West Bengal

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NATIONAL GREEN TRIBUNAL**

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AFFIDAVIT OF JUDGEMENT
DEBTOR NO. 03, THE CHIEF
ENGINEER PLANNING & W.Q.M.
PUBLIC HEALTH ENGINEERING
DIRECTORATE GOVERNMENT OF
WEST BENGAL

Filed by:

Mr. SIBOJYOTI CHAKRABARTI,
Advocate,
State of West Bengal
(M): 9007035534
Email: subho.advocate@gmail.com

